

**DIVISION BENCH**

**ITEM NO.125**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 42/2023 & IA No. 59/2023 IN CP No. 57/ALD/2021**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> September, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |  |
|----------------------------|--|
| <b>NAME OF THE COMPANY</b> | <b>SUNITA AGARWAL &amp; ANR V/S M/S LDR DEVELOPERS PVT LTD &amp; ORS</b> |
| <b>UNDER SECTION</b>       | <b>241/242 OF COMPANIES ACT 2013</b>                                     |

**THROUGH PHYSICAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 08<sup>th</sup> November, 2023.

**-Sd-**

**(Deputy Registrar)**

**15<sup>th</sup> September, 2023**

*Avaneesh Kumar Singh  
(Stenographer)*